

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 13th July, 2016

No.HC.VII-02/2016/ 3425 /A. Shri Parthiv Jyoti Saikia, District and Sessions Judge, Sonitpur, Tezpur, is posted at the same station i.e. Tezpur, as Member, MACT, vice Shri Ashok Kumar Borah posted at the same station as District and Sessions Judge.

Shri Saikia will hand over charge of his Court and Office to the Additional District and Sessions Judge, Sonitpur, Tezpur and join his new assignment immediately.

No.HC.VII-02/2016/ 3426 /A. Shri Ashok Kumar Borah, Member, MACT, Sonitpur, Tezpur, is posted at the same station i.e. Tezpur as District and Sessions Judge, vice Shri Parthiv Jyoti Saikia posted at the same station as Member, MACT.

Shri Borah will hand over charge of his Court and Office to Shri Parthiv Jyoti Saikia, Member, MACT designate, Sonitpur, Tezpur and join his new assignment immediately.

No.HC.VII-02/2016/ 3427 /A. On being released, Shri Binod Kumar Chetri, Registrar (Judicial), Gauhati High Court, Guwahati, is posted as Special Judge, Addl. CBI Court, No.2, Assam, Guwahati, vice Shri Pratap Chandra Das retiring from service on 31.07.2016 on superannuation.

Shri Chetri will hand over charge of his Office to the Registrar General, Gauhati High Court, Guwahati and join his new assignment on 01.08.2016.

No.HC.VII-02/2016/ 3428 /A. Shri Utpal Prasad, Additional District and Sessions Judge, No.1, Kamrup (M), Guwahati, is transferred and posted as Additional District and Sessions Judge, Fast Track Court, Karimganj vice Shri Biswajit Chakraborty transferred.

Shri Prasad will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and proceed to join at his new place of posting immediately.

No.HC.VII-02/2016/ 3429 /A. Smti Suchandra Bhattacharjee, Additional District and Sessions Judge, Jorhat, is transferred and posted as Additional District and Sessions Judge, No.1, Kamrup (M), Guwahati, vice Shri Utpal Prasad transferred.

Smti Bhattacharjee will hand over charge of her Court and Office to the District and Sessions Judge, Jorhat and proceed to join at her new place of posting immediately.

No.HC.VII-02/2016/ 3430 /A. Shri Biswajit Chakraborty, Additional District and Sessions Judge, Fast Track Court, Karimganj, is transferred and posted as Additional District and Sessions Judge, Jorhat, vice Smti Suchandra Bhattacharjee transferred.

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Shri Chakraborty will hand over charge of his Court and Office to the District and Sessions Judge, Karimganj and proceed to join at his new place of posting immediately.

No.HC.VII-02/2016/ 3431 /A. Smti Pranita Rani Rajmedhi, Additional District and Sessions Judge, Barpeta, is transferred and posted as Additional District and Sessions Judge, Fast Track Court, No. IV, Kamrup (M), Guwahati, vice Smti Rina Hazarika retired from service on superannuation.

Smti Rajmedhi will hand over charge of her Court and Office to the District and Sessions Judge, Barpeta and proceed to join at her new place of posting immediately.

No.HC.VII-02/2016/ 3432 /A. Smti Monoshreeporna Khound, Munsiff No.1, Darrang, Mangaldoi, is transferred and posted as Judicial Magistrate, 1st Class, Sivasagar, vice Shri Kaushik Kamal Baruah transferred.

Smti Khound will hand over charge of her Court and Office to the District and Sessions Judge, Darrang, Mangaldoi and proceed to join her new assignment immediately.

No.HC.VII-02/2016/ 3433 /A. Shri Chinmoy Baruah, Judicial Magistrate, 1st Class, Darrang, Mangaldoi, is posted at the same station i.e. Mangaldoi as Munsiff No.1, vice Smti Monoshreeporna Khound transferred.

Shri Baruah will hand over charge of his Court and Office to the Chief Judicial Magistrate, Darrang, Mangaldoi and join his new assignment immediately.

No.HC.VII-02/2016/ 3434 /A. Smti Salma Sultana, Munsiff No.2, Morigaon, is transferred and posted as Special Railway Magistrate, 1st Class, Tinsukia, vice Shri Ashraf Ahmed Choudhury transferred.

Smti Sultana will hand over charge of her Court and Office to the District and Sessions Judge, Morigaon and proceed to join her new assignment immediately.

No.HC.VII-02/2016/ 3435 /A. Shri Ashraf Ahmed Choudhury, Special Railway Magistrate, 1st Class, Tinsukia, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1st Class, Bijni, vice Shri Satyajit Karmakar transferred.

Shri Choudhury will hand over charge of his Court and Office to the Chief Judicial Magistrate, Tinsukia and proceed to join his new assignment immediately.

No.HC.VII-02/2016/ 3436 /A. Shri Kaushik Kamal Baruah, Judicial Magistrate, 1st Class, Sivasagar, is transferred and posted as Judicial Magistrate, 1st Class, Darrang, Mangaldoi, vice Shri Chinmoy Baruah posted at the same station as Munsiff No.1.

Shri Baruah will hand over charge of his Court and Office to the Chief Judicial Magistrate, Sivasagar and proceed to join at his new place of posting immediately.

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No.HC.VII-02/2016/ 3437 /A. In exercise of the powers conferred under Sub-Section (1) of Section 11 of the Code of Criminal Procedure, 1973, the High Court has been pleased to invest the following Officers with the powers of the Judicial Magistrate, 1st Class to exercise powers in their respective districts from the date of joining at the station :-

1. Smti Monoshreeporna Khound
2. Smti Salma Sultana

No.HC.VII-02/2016/ 3438 /A. In exercise of the power delegated to the High Court under the proviso to Sub-Section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts (Amendment) Act, 2005, the High Court is pleased to invest the following Munsiffs with the power to try suits cognizable by the Civil Courts up to and inclusive of the value of Rs. 2,00,000/- (Rupees two lakhs) only.

1. Shri Chinmoy Baruah
2. Shri Ashraf Ahmed Choudhury

The power is personal to the Officers concerned and may be exercised by them at any station.

By Order,
Sd/- M.A. Ali

REGISTRAR (VIGILANCE)

Memo No. HC.VII-02/2016/ 3439 - 3471 /A.

Dated 13.07.2016

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
3. The District and Sessions Judge, _____
4. The Principal Judge, Family Court, No.I & II, Kamrup (M), Guwahati/ Cachar, Silchar/ Barpeta
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup (M), Guwahati
8. The Special Judge, Assam, Guwahati
9. The Special Judge, CBI, Assam, Guwahati
10. The Member- Secretary, Assam State Legal Services Authority, Guwahati
11. The Member, MACT, No.2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur
12. The Special Judge, Addl. CBI Court, No.1, 2 & 3, Assam, Chandmari, Guwahati
13. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati

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14. Shri Parthiv Jyoti Saikia, District and Sessions Judge, Sonitpur, Tezpur
15. Shri Ashok Kumar Borah, Member, MACT, Sonitpur, Tezpur
16. Shri Binod Kumar Chetri, Registrar (Judicial), Gauhati High Court Guwahati
17. Shri Utpal Prasad, Additional District and Sessions Judge, No.1, Kamrup (M), Guwahati
18. Smti Suchandra Bhattacharjee, Additional District and Sessions Judge Jorhat
19. Shri Biswajit Chakraborty, Additional District and Sessions Judge, Fast Track Court, Karimganj
20. Smti Pranita Rani Rajmedhi, Additional District and Sessions Judge, Barpeta
21. The Joint Registrar (_____), Gauhati High Court, Guwahati
22. The Chief Judicial Magistrate, _____
23. The Deputy Registrar (_____), Gauhati High Court, Guwahati
24. Smti Monoshreeporna Khound, Munsiff No.1, Darrang, Mangaldoi
25. Shri Chinmoy Baruah, Judicial Magistrate, 1st Class, Darrang, Mangaldoi
26. Smti Salma Sultana, Munsiff No.2, Morigaon
27. Shri Ashraf Ahmed Choudhury, Special Railway Magistrate, 1st Class, Tinsukia
28. Shri Kaushik Kamal Baruah, Judicial Magistrate, 1st Class, Sivasagar
29. The Assistant Registrar (_____), Gauhati High Court, Guwahati
30. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
31. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
32. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati
33. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

13/07/16
REGISTRAR (VIGILANCE)

13/07/2016